

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 01<sup>st</sup> May, 2018**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR PREM KUMAR SINHA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Review Application No. 02/2018(CZ)	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv.	
2.	Review Application No. 03/2018(CZ)	Harish Vyas Vs The Chief Conservator of Forests Ajmer & 3 Ors.	Mr. J.P.Gurjar, Adv.	
3.	Review Application No. 04/2018(CZ)	Harish Vyas Vs Rajasthan State Pollution Control Board	Mr. J.P.Gurjar, Adv.	
4.	Review Application No. 04/2018(CZ)	Harish Vyas Vs Union of India & 5 Ors.	Mr. J.P.Gurjar, Adv.	

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